

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) and (b). Information is being collected.

[*Translation*]

B.G. Railway Line between Sawai Madhopur to Jaipur

3015. SHRI VIRDHI CHANDER JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Jaipur is not connected with broad guage rail line;

(b) if so, the reasons therefor;

(c) whether it is also a fact that Rajasthan Government has asked Railways to construct a broad guage line from Sawai Madhopur to Jaipur; and

(d) if so, the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) It is located on the M.G. network.

(c) and (d). Yes, Sir. Survey for conversion of Jaipur-Sawai Modhopur section has been carried out as a part of various alternatives to provide a BG link between Agra and Barmer/Jaisalmer. Planning Commission has recently directed that a Final Location Survey may be undertaken.

[*English*]

Bank Loans for Repair of Houses

3016. SHRI PRAKASH V. PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken a decision to give bank loans for addition,

alteration and repair of houses in addition to liberalising loan facilities for housing schemes at reduced rate of interest as reported in 'Business Telegraph' of 2nd November, 1988;

(b) if so, the details of necessary directions issued to nationalised banks in this regard; and

(c) the time by which the modalities will be worked out and the scheme will come into operation?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). The Reserve Bank of India (RBI) has issued revised guidelines on housing finance with effect from 10th October, 1988 liberalising some of the existing provisions under which bank finance *inter-alia* can be extended to owners of the houses for making additions, alterations and repair of houses. The other main features of the liberalised housing finance policy are as under:-

- (i) The maximum period of repayment of housing loan from commercial banks which was 10 years has been extended upto 15 years.
- (ii) The maximum margin on the loan has been reduced from 50% to 35%.
- (iii) The rate of interest for housing loan has been altered as under:-

<i>Amount of loan</i>	<i>Rate of interest (% per annum)</i>
1	2
Upto Rs. 20,000/-	12.5